

12.44 hrs.

**DESTRUCTIVE INSECTS AND PESTS
(AMENDMENT AND VALIDATION)
ORDINANCE, 1992**

**Explanatory Statement Giving Reasons
for Immediate Legislation by Ordinance**

**THE MINISTER OF AGRICULTURE
(SHRI BALRAM JAKHAR):** I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Destructive Insects and Pests (Amendment and Validation) Ordinance, 1992. [Placed in Library See No. LT-1395/92]

12.45 hrs.

MATTERS UNDER RULE 377

- (i) **Need for early functioning of proposed Subsidiary Coal Company with its headquarters at Sambalpur, Orissa.**

SHRI SRIBALLAV PANIGRAHI (DEOGARH): Sir, the decision of the Government of India to open a separate subsidiary coal company under the Coal India Limited in Orissa is welcome. The same should start functioning from the beginning of the next financial year, i.e. 1.4.1992 with its headquarters at Sambalpur and at the same time, there should also be a division opened at Talcher simultaneously.

- (ii) **Need to ensure adequate supply of coal to Karnataka**

SHRIMATI BASAVA RAJESWARI (Bellary): The Government of Karnataka on 2.1.1992 had drawn the attention of the Union Coal Minister that Karnataka had a number of cement and paper-plants and

shortage in supply of coal had affected the production and performance of these two key industries. The Government of Karnataka also urged the Union Minister for augmenting the supply of coal to the industrial sector in the State and also requested to expedite establishment of coal dumps in important locations in Northern Karnataka region such as Bidar, Bijapur, Gulbarga by Coal India Ltd., so that buffer stocks could be built up at these locations.

I urge upon the Central Government to kindly expedite the matter and provide sufficient coal to Karnataka to save the industries there.

- (iii) **Need to set up Dholpur Thermal Power Plant of Maroll, Bicchla Road, Dholpur**

SHRIMATI VASUNDHARA RAJE (Jhalawar): I would like to draw the attention of the Central Government to the urgent need for the establishment of a thermal power plant at Dholpur in Rajasthan. The proposal to set up a thermal power plant at Dholpur was submitted by the State Government of Rajasthan to the Central Electricity Authority way back in 1984. The project report envisaged an initial installed capacity of 2 x 210 M.W. and ultimate capacity of 5 x 210 M.W. The delay in the establishment of the plant has escalated the cost which has now gone up nearly four times from the original estimate of Rs. 574 crores to over Rs. 2000 crores.

The project remained pending with the Ministry of Environment and Forest for more than seven years and the Rajasthan Government was asked to look for an alternative sight. When the two Secretaries of Power and Environment at the Centre have agreed on a site in 1991, there is no reason why the Central Government should insist on an alternative site. The present sight is the most suitable as all the essential pre-requisites

such as broad gauge railway line and water supply are available. While the Central Road of Prevention and Control of Water Pollution has imposed restriction on locating a power station within a range of 30 kms. from the Taj Mahal, the proposed sight is located well out of the trapezium of the monument. Hence, the Dholpur thermal power station will not pose any threat to the Taj Mahal.

Rajasthan is reeling under severe power crunch. As such, I urge upon the Central Government to accord early approval to the project.

(iv) Need for early construction of Jajpur Keonjhar Road over bridge Orissa.

*SHRI ANADI CHARAN DAS (Jaipur): The people of Jajpur in Orissa are very much agitated due to inordinate delay in the construction of the Railway over bridge at Jajpur Keonjhar Road under South Eastern Railway. The funds have already been sanctioned for that project and construction work started about five years ago. But the pace of progress is very slow and it is very difficult to say as to how many years, it will take for the completion of the project. With the increase in the cost of construction materials, the project cost will escalate further if it is not completed early.

As such, I urge on the Railway Minister to ensure that the South Eastern Railway work on war footing so that construction of Jajpur Keonjhar Road over-bridge is completed expeditiously.

(v) Need to take necessary steps to check the spread of AIDS in Madhya Pradesh

SHRI SHRAVAN KUMAR PATEL (Jabalpur): I wish to invite the attention of this

august House to the threat of spread of Acquired Immune-Deficiency Syndrome (AIDS) in the country in general and in Madhya Pradesh in particular.

According to the latest revelations made by the Chief Minister of Madhya Pradesh, 51 persons, including 49 foreign students, were found to be suffering from the ghastly disease till January this year. It appears that Madhya Pradesh, particularly the developing areas of Jabalpur where 21 of these 51 cases have been detected, faces a grave threat of spread of AIDS and the tribals concentrations are more particularly vulnerable to the menace.

Since most of the carriers are foreign students, I would urge the Government to cause a thorough screening of foreigners against AIDS before they enter and settle in these areas and those having AIDS or even AIDS-virus, i.e., HIV-positive cases, be isolated and subject to quarantine and not allowed entry to the vulnerable areas. I would also request the hon. Minister to indicate the number of HIV-positive cases detected in Madhya Pradesh district-wise. I also urge the Government to ensure that AIDS detection centres are set up in Jabalpur, Bhopal, Indore, Gwalior, Rewa, Raipur and Bilaspur forthwith.

(vi) Need to drop the proposal of degradation of Aranghata and Majdia Stations Sealdah Division of Eastern Railway

DR. ASIM BALA (Nabadwip): Aranghata and Majdia stations are situated in Eastern Railway under Sealdah Division. This railway line was started from Ranaghat Station, called Ranaghat Geade line since British time. From the inception of the Sealdah Division, Aranghata and Majdia have been functioning as block stations. After